

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/429/ (IB)/2017
NAME OF THE PETITIONER(S) : SHIVASAKTHI TEXTILE CHEMICALS PVT LTD
NAME OF THE RESPONDENT(S) : LAKSHMI APPEARLS AND WOVENS LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.G. SATISH NARAYANA For Petitioner Also on
N.A. Mohan Kumar For Respondent
(For A.G. Satish Narayana)

ORDER

Counsel for Petitioner present. He has complied with the provision of section 9(3)(b) and (c) of I&B Code, 2016. Counsel for Respondent present and submitted that he has received papers in the morning itself and prayed for time. At request, time is enlarged with the direction to file counter before the next date of hearing. Matter is posted for arguments. In the meantime, Counsel for Petitioner is directed to propose the name of an IRP by seeking his consent in Form 2. Put up on 31.07.2017 at 10.30 A.M.

S. S. Vijayaraghavan

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)